

ITEM NO.17 Court 9 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1088/2020

AJIT MOHAN &amp; ORS.

Petitioner(s)

VERSUS

LEGISLATIVE ASSEMBLY, NATIONAL CAPITAL  
TERRITORY OF DELHI & ORS.

Respondent(s)

Date : 21-01-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)  
No.1 & 2

Mr. Harish N.Salve, Sr. Adv.  
Mr. Vivek Reddy, Adv.  
Mr. Raghav Seth, Adv.  
Mr. Shravya Reddy, Adv.  
Mr. Mayank Pandey, AOR  
Mr. Aditya Jalan, Adv.  
Mr. Manoj Reddy, Adv.  
Ms. Durga Priya Manda, Adv.  
Ms. Vanya Chhabra, Adv.  
Mr. Bharat Makkar, Adv.

No.3

Mr. Arvind Datar, Sr. Adv.  
Mr. Vijayendra Pratap Singh, Adv.  
Mr. Abhijnan Jha, Adv.  
Ms. Preeti Kolluri, Adv.  
Mr. Mayank Pandey, AOR

For Respondent(s)

Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Prashanto Sen, Sr. Adv  
Mr. Shadan Farasat, AOR  
Mr. Amit Bhandari, Adv  
Mr. Talha Abdul Rehman, Adv  
Mr. Prashant Manchanda, Adv  
Mr. Shourya Dasgupta, Adv  
Mr. Bharat Gupta, Adv

For Intervenor(s)

Dr. Rajeev Dhavan, Sr. Adv.  
Mr. Shadan Farasat, AOR  
Mr. Talha Abdul Rahman, AOR  
Mr. Prashant Manchanda, Adv.

Ms. Aditi Sharma, Adv.  
 Ms. Radha Ramanujam, Adv.  
 Miss Ravleen Chhabra, Adv.  
 Mr. M. Shaz Khan, Adv.  
 Mr. Udit Atul Kokanthankar, Adv.  
 Ms. Aishwarya Devi, Adv.

UOI Mr. Gurmeet Singh Makker, Adv.  
 Mr. Kanu Agrawal, Adv.  
 Mr. Rajat Nair, Adv.  
 Ms. Vanshaja Shukla, Adv.  
 Mr. B.V. Balaram Das, AOR

R5&6 Mr. G. Ramakrishna Prasad, AOR  
 Mr. Suyodhan Byrapaneni, Adv.  
 Ms. Filza Moonis, Adv.

UPON hearing the counsel the Court made the following  
 O R D E R

Rule nisi.

Mr. Harish N. Salve, learned senior counsel appears for petitioner Nos.1 and 2.

Mr. Arvind Datar, learned senior counsel appears for petitioner No.3.

Dr. Abhishek Manu Singhvi, learned senior counsel and Mr. Prashanto Sen, learned senior counsel appear for the Legislative Assembly/respondent No.1.

Dr. Rajeev Dhavan, learned senior counsel appears for the Intervener(s).

Mr. Harish N. Salve, learned senior counsel commenced his arguments at 12:05 p.m. and was on his legs when the Court rose for the day at 4:00 p.m.(3 hours).

List on 27.01.2021 at the end of the Miscellaneous Board as part heard.

(ASHA SUNDRIYAL)  
 ASTT. REGISTRAR-cum-PS

(ANITA RANI AHUJA)  
 ASSISTANT REGISTRAR